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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 210/2024/EZ

In The Matter of:
Nandini Chakravarty

... APPLICANT

VERSUS

State of West Bengal & Ors.

... RESPONDENT(S)

COUNTER AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 01,
DISTRICT MAGISTRATE & COLLECTOR, HOWRAH.

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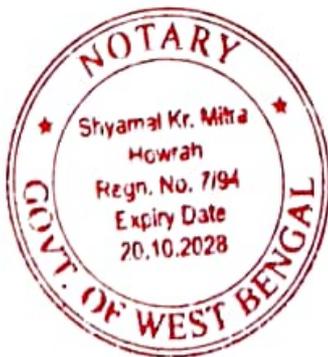


1 13 AUG 2025

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Filed by

Sri Rajib Ray
 Advocate
 For The State of West Bengal



RR
 13 AUG 2025

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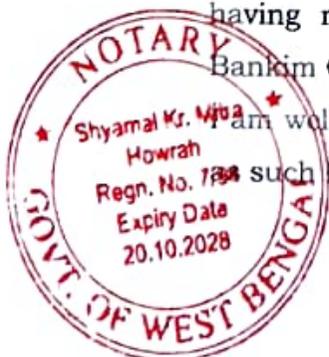
... RESPONDENT(S)

H-426/2025
Si. No.

REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 01, DISTRICT MAGISTRATE & COLLECTOR, HOWRAH.

I, Deepap Priya, D/o Sri I. Palraj, by faith- Hindu, by occupation-service, presently posted as District Magistrate & Collector, Howrah, having office at New Collectorate Building, 3rd Floor, 6, Rishi Bankim Chandra Road, P.O & P.S & District: Howrah, Pin: 711101, do hereby solemnly affirm and declare as follows: -

1. That, I am working as District Magistrate & Collector, Howrah district, having my office at New Collectorate Building, 3rd Floor, 6, Rishi Bankim Chandra Road, P.O & P.S & District: Howrah, Pin: 711101, and I am well acquainted with the facts and circumstances of the case and such I am competent to swear, sign and affirm this affidavit.



3 13 AUG 2025

2. That this report in the form of affidavit is filed in compliance to the Solemn Order dated 30.06.2025, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.

3. That the Environmental Engineer, Howrah Regional Office, WBPCB has sent the joint inspection report dated 23-06-2025 vide letter no. 10/07-PCB/HOW/177-2015(Gen)-Part-II dated 17-07-2025.

The photocopy of the said letter of the WBPCB containing the Joint Inspection Report dated 23-06-2025 is annexed herewith and marked as **"R-1"**.

4. That based on the recommendations of above-mentioned joint inspection report, the Pradhan of the concerned Gram Panchayat that is Makardah Gram Panchayat was directed to take necessary with request to submit the Action Taken Report vide letter no. 166/Env./Howrah dated 17-07-2025.

The photocopy of the said letter is annexed herewith and marked as **"R-2"**.

5. That the Sub-Divisional Officer, Sadar Sub-Division, Howrah convened a meeting on 23-07-2025 regarding waterlogging and allied issues of Purbannapara , Makardah vide letter no. 1995(5)/25/SS (C) dated 21-07-2025.

The photocopy of the notice of the said meeting is annexed herewith and marked as **"R-3"**.

6. That in the meeting held on 23-07-2025 under chairmanship of the Sub-Divisional Officer, Sadar Sub-Division, Howrah several action points emerged with resolution there upon.

The photocopy of the minute of the said meeting is annexed herewith and marked as **"R-4"**.



7. That the Pradhan, Makardah Gram Panchayat has submitted an updated status report containing photographs of the pre-work, during work and after execution of the work vide letter no. Mak-1/169/2025 dated 11-08-2025.

The photocopy of the report of the Pradhan, Makardah Gram Panchayat is annexed herewith and marked as "R-5".

8. That a joint field inspection was conducted on 28-07-2025 by the Irrigation Department in presence of officials of Block and Gram Panchayat Administration and the Sub-Divisional Officer, Howrah Drainage Sub-Division, Nazirganj , Howrah vide his letter no. 556 E dated 11-08-2025 has submitted said joint field inspection report.

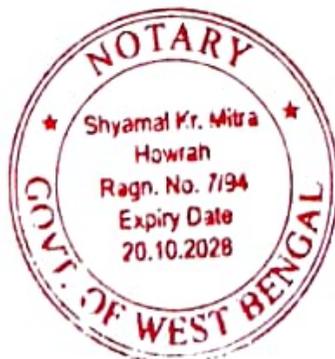
The photocopy of the aforesaid joint field inspection report is annexed herewith and marked as "R-6".

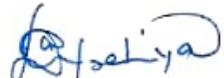
9. That it is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Identified by me

Advocate

For The State of West Bengal




District Magistrate
&
Collector, Howrah
Deponent

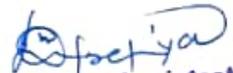

13 AUG 2025
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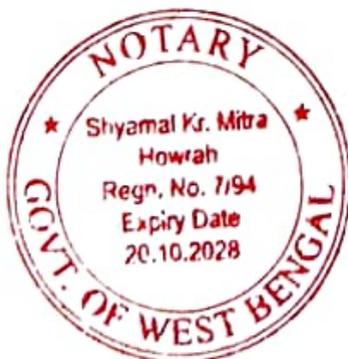
VERIFICATION

Verified at Kolkata by the deponent above named on this the day of August 2025 and say that the contents of this affidavit made in paragraph nos. 1 is true to my knowledge and those made in paragraphs no. 2 to 8, are true to my information derived from the office records and rest are my respectful submission before this Hon'ble Tribunal.

Identified by me

Advocate
For The State of West Bengal


District Magistrate
&
Collector, Howrah
Deponent




13 AUG 2025

R-1



WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Govt. of West Bengal)
Howrah Regional Office
'Minority Bhawan', 5th Floor,
12, Biplabi Kanailal Bhattacharya Sarani,
Alipore, Kolkata - 700 027
☎: +91 033 2202-3136
Website: www.wbpcb.gov.in, Email: net.wbpcb-wb@bangla.gov.in

Memo No. 10/07-PCB/HOW/177-2015 (Gen)-Part-II

Date: 17/07/2025

OTC EWR
[Signature]

To
The Additional District Magistrate &
District Land & Land Reforms Officer,
12, Nityadhan Mukherjee Road,
Shibpur, Howrah-711101

Sub:- Joint inspection report in connection with complaint received from Mrs. Nandini Chakravarty.

Ref. As per your verbal instruction.

Sir,

With reference to above, enclosed please find herewith the joint inspection report in connection with complaint received from Mrs. Nandini Chakravarty for your kind perusal and necessary action please.

With regards,

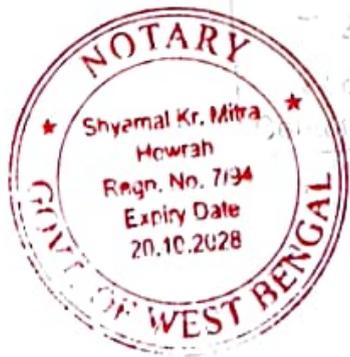
Yours faithfully,

Bimalendu Mal
Environmental Engineer & I/c,
Howrah R. O. *17/07/25*

Enclos: As stated.

... L. R. O.
HOWRAH
RECEIVED
21 JUL 2025
Contents not verified

7857
21/07/25



...
2025
... without verified

DOCKET NO. 1032
DATED 22/07/25
...
HOWRAH

13 AUG 2025

INSPECTION REPORT

Inspection reference	As per verbal direction of ADM (LR & LA & DL & LRO) to oversee the complaint which is lodged by Mrs. Nandini Chakravarty near her residence at Purbannapara, Mouza- Makardah, P.S. Domjur, Howrah.
Date & Time of inspection	23.06.2025; 11:00 hrs. to 13:00hrs.
Persons met during inspection	Mr. Supriya Dutta & Mrs. Madhushree Mukherjee brother & sister of Mrs. Nandini Chakravarty respectively.
Inspecting officers	Sri Bhim Tikader, AFE, WBPCB Sri Nirod Baran, Jt. BDO, Domjur Sri Subir Sarkar, SDO, Irrigation and Waterways Sri Dibendu Chatterjee, Pradhan Makardah I Gram Panchayet Sri Shreemani Moonmoon & Sri K. Mondal, Member of Makardah

Observation:

At first officials met with Mr. Supriya Dutta & Mrs. Madhushree Mukherjee brother & sister respectively of Mrs. Nandini Chakravarty, complainant and discussed the problem. During discussion, Mr. Supriya Dutta has alleged that there is water logging at the drain of western side of boundary wall and during rain, industrial effluent of the drain falls into their pond from this side. Mrs. Madhushree Mukherjee, sister of Mrs. Nandini Chakravarty, alleged that bad smell was felt about 3-4 month back due to operation of the industries located at the complex. Thereafter, undersigned officials visited western side of the wall as well as their pond. Sri D. Chatterjee, Pradhan Makardah-I Gram Panchayet has informed during inspection that the site had already been visited by Sri Sitanath Ghosh, Hon'ble MLA and sanctioned necessary fund for construction of drain. Sri D. Chatterjee, Pradhan, Makardah- I Gram Panchayet has confirmed that construction of drain will be started shortly. He also committed that desilting of existing drain will be done immediately.

Later on, committee visited the drain and illegal construction was noticed at Bagdiburi Khal and Joint BDO verbally requested the local Panchayat Pradhan to take necessary legal action against the defaulter.

Recommendations:

- ❖ The concerned department may be requested to take immediate action to resolve the issue of water logging
- ❖ The desilting of the existing drain should be carried out without delay
- ❖ Legal action may be initiated against those responsible for the illegal construction on Bagdiburi Khal

Sd/-
(B Tikadar, AFE) (N. Baran, Jt. BDO, Domjur)



Sd/-
(S.Sarkar, SDO, Irrigation & waterways)

13 AUG 2025

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R-2



GOVERNMENT OF WEST BENGAL
OFFICE OF THE DISTRICT MAGISTRATE & DISTRICT COLLECTOR
HOWRAH
(ENVIRONMENT CELL)

Memo No.: 166 /Env. /Howrah

Date: 17/07 /2025

To: The Pradhan
Makardah-I Gram Panchayat
Domjur Development Block.

Sub: - Seeking Action Taken Report on the joint inspection held on 23-06-2025.

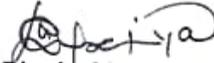
- Ref.: - (1) Solemn order dated 30-06-2025 passed by Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in connection with OA No. 210/2024/EZ in the matter between Mrs. Nandini Chakravarty-vs- State of West Bengal.
(2) Joint inspection report as received from the Howrah Regional Office of WBPCB vide letter no. 10/07-PCB /HOW/177-2015(Gen)-Part-II dated 17-07-2025.

Please find enclosed the Solemn order dated 30-06-2025 passed by Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in connection with OA No. 210/2024/EZ in the matter between Mrs. Nandini Chakravarty-vs- State of West Bengal. The report of inspection held on 23-06-2025 jointly by the West Bengal Pollution Control Board and Irrigation and Waterways Directorate is also annexed herewith for your reference.

In view of above, you are requested to take immediate action at your end, as deemed fit and proper to mitigate the issue of water-logging. You are also requested to submit an Action Taken Report containing clear photographs of the area before and after execution of the work with regards to construction of new drain, desilting of the existing drain and taking legal actions against the illegal construction at Bagdiburi Khal to this end (environmentcellhowrah@gmail.com) **within 08-08-2025 positively.**

The matter please be treated as urgent.

Encl: - as stated.

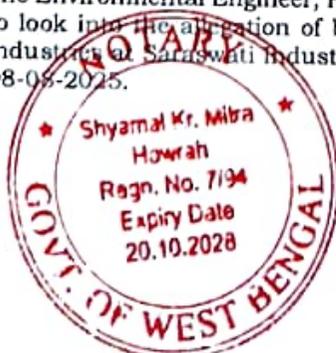

District Magistrate
Howrah

Memo No.: 166/1 (3)/Env. /Howrah

Date: 17/07 /2025

Copy forwarded for information and taking necessary action to:

- (1) The Block Development Officer, Domjur Development Block with request to monitor and render assistance to the Makardah-I Gram Panchayat in smooth implementation of the works as contained in the joint inspection report.
- (2) The Executive Engineer-I, Lower Damodar Construction Division, Irrigation and Waterways Dte., Howrah with request to provide necessary technical support to the Makardah-I Gram Panchayat in desilting of the existing drain, if required.
- (3) The Environmental Engineer, Howrah Regional Office, West Bengal Pollution Control Board with request to look into the allegation of bad smell and discharge of industrial effluents due to operation of the industries at Saraswati Industrial Complex in the drainage system and submit ATR to this end within 08-08-2025.




District Magistrate
Howrah

13 AUG 2025



R-3

GOVERNMENT OF WEST BENGAL
OFFICE OF THE SUB - DIVISIONAL OFFICER
SADAR, HOWRAH

Memo No. 1995(5)/25/SS(C)

Date: 21/07/2025

To:

- (1) The Sabhapati, Domjur Panchayat Samity
- (2) The Block Development Officer, Domjur Development Block
- (3) The Sahakari Sabhapati, Domjur Panchayat Samity
- (4) The Karmadhyaksha, Purta-Karya-O-Paribahan Sthayee Samity, Domjur Panchayat Samity
- (5) The Pradhan, Makardah-I Gram Panchayat, Domjur Development Block.

Sub: - Meeting regarding waterlogging and allied issues of Purbannapara, Makardah, Howrah-711409

Sir/Madam,

In view of directives of Hon'ble NGT, Eastern Zone Bench, Kolkata in connection with O.A. No. ~~210/2024/EZ~~ in the matter between Smt. Nandini Chakravorty-vs-State of West Bengal, a coordination meeting to resolve the water-logging and allied issues of Purbannapara, Makardah will be held on 23-07-2025 at 3 PM in the office chamber of the undersigned.

You are requested to make it convenient to attend the meeting on the date and time mentioned above.

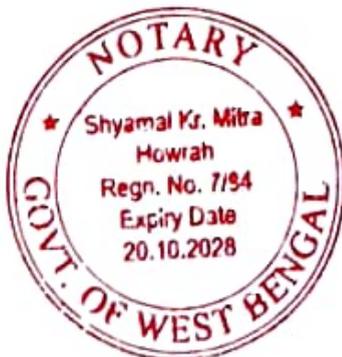
Thanking you.

Sub Divisional Officer
Sadar Howrah

Memo No. 1995(5)/1(1)/25/SS(C)

Date: 21/07/2025

Copy forwarded for information with request to attend the meeting to the Executive Engineer-I, Lower Damodar Construction Division, Howrah.



Sub Divisional Officer
Sadar Howrah

D:\My Documents\Meeting Notice\ Makardaha GP water logging doc

13 AUG 2025



GOVERNMENT OF WEST BENGAL
OFFICE OF THE SUB - DIVISIONAL OFFICER
SADAR, HOWRAH

Memo No. 2025/25 /SS(C)

Date: 23/07/25

Proceedings of the Meeting regarding water logging and allied issues of Purbannapara, Makardaha i.e.w. directives of Hon'ble NGT, Eastern Zone Bench, Kolkata on O.A. No. 210/2024/EZ in the matter between Smt. Nandini Chakravorty- Vs. - State of West Bengal.

Date of meeting : 23/07/2025

Place : Office chamber of Sub Divisional Officer, Sadar Howrah

Members present:-

1. Sub Divisional Officer, Howrah Sadar
2. Special Land Acquisition Officer in Charge of NGT matters, Howrah
3. Sabhapati, Domjur Panchayat Samity
4. Joint Block Development Officer, Domjur
5. SDO, Irrigation Howrah
6. Pradhan Makardaha-I Gram Panchayat
7. Nirman Sahayak Makardaha-I Gram Panchayat

The meeting was primarily focused on the actions taken / proposed to be taken based on the joint inspection report of Irrigation and Water Ways Department and West Bengal Pollution Control Board.

The following decisions were taken:

1. As reflected in the above-mentioned joint inspection report, cleaning of blocked drains in the area as alleged by the petitioner is required for flow of water.
For this concerned gram panchayat was issued a letter by District Magistrate on 17th July 2025.
Makardaha I GP shall take up the work on 26/07/2025.
As suggested by Special Land Acquisition Officer, pre work, during work and post work photographs with co-ordinates shall be submitted by the concern Gram Panchayat to the undersigned.
2. Fresh inspection regarding industrial affluent discharge in vicinity of Saraswati Khal as alleged by the petitioner has been planned on 28/07/2025 in presence of SDO Irrigation, authorities of Pollution Control Board and officials of Domjur Block.
3. The inspection report shall be submitted within 7 working days of collection of sample of the affluent to ascertain whether public nuisance is caused by the Saraswati Industrial Complex.
4. If found so, necessary action under section 163 of BNSS shall be initiated by Sub Divisional Officer against the said industrial complex.
5. Meanwhile, as reflected in the joint inspection report, illegal construction has been detected in khals resulting in water logging, for which Makardaha I Gram Panchayat shall issue notice to such person under section 23(6) of West Bengal Panchayat Act.

Having no further issues the meeting ended with note of thanks from the chair.



13 AUG 2025

[Signature]
Sub Divisional Officer
Sadar Howrah

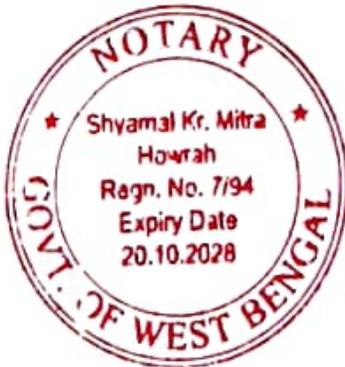
Memo No. 2023/1(7)/25/SS(C)

Date: 23/07/25

Copy forwarded for information and taking necessary action to:

- (1) The Special Land Acquisition Officer in Charge of NGT matters, Howrah
- (2) The Sabhapati, Domjur Panchayat Samity
- (3) The Executive Engineer- I, Lower Damodar Construction Division, Howrah
- (4) The Block Development Officer, Domjur Development Block
- (5) The Sahakari Sabhapati, Domjur Panchayat Samity
- (6) The Karmadhyaksha, Purta-Karya-O-Paribahan Sthayee Samity, Domjur Panchayat Samity
- (7) The Pradhan, Makardah-I Gram Panchayat, Domjur Development Block.

Sub Divisional Officer
Sadar Howrah



13 AUG 2025

-13-

R-5

Mail ID - makardah1gp@gmail.com ফোননং : 2670-8686

মাকড়দহ ১নং গ্রাম পঞ্চায়েত কার্যালয়

Office of the Makardah 1 No. Gram Panchayat

মাকড়দহ • ডোমজুড় • হাওড়া - ৭১১৪০৯

Makardah * Domjur * Howrah - 711409

প্রধান - দিবেন্দু চ্যাটার্জী

Pradhan - Dibyendu Chatterjee

উপ-প্রধান - তুফান ঘোষ

Upa-Pradhan - Tufan Ghosh

স্মারক - Mak-I/169/2025

তারিখ - 11.08.2025

To
The District Magistrate
Howrah

Sub: Action Taken Report on the joint inspection held on 23-06-2025

Ref. No.:- (1) Memo no. 166/Env./ Howrah, dated- 17.07.2025 from District Magistrate, Howrah.

(2) Solemn order dated 30-06-2025 passed by Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in connection with OA No. 210/2024/EZ in the matter between Mrs. Nandini Chakravarty -vs- State of west Bengal

(3) Joint Inspection Report as received from the Howrah Regional Office of WBPCB vide letter no. 10/07-PCB/HOW/177-2015 (GEN)- Part-II dated 17-07-2025.

Respected Madam,

With due respect & humble submission, I would like to inform you that as per your mentioned order memo number we have jointly visited namely I, Nirman Sahayak, Makardah-I G.P, Joint B.D.O, Domjur Development Block & SDO Howrah Drainage Sub-Division, I&WD, Nazirgunj the in the said area. The existing drainage & Bagdiburi Khal have been entirely desiltation done by Makardah-I Gram Panchayat as per government rules and regulations. The photo copies of Pre-work, during work and after execution of the work have been annexed herewith.

The rest area namely Saraswati Complex is exists at Mahiary-II Gram Panchayat that's why I can't not comply the order. But, I am requested to the Pradhan of Mahiary-II Gram Panchayat for cleaning the drainage area and issue the notice to the all the construction which is located at Saraswati Complex as soon as possible. Accordingly, The Pradhan of Mahiary-II Gram Panchayat have been served the notice in the said complex. The sample notice have been annexed herewith.

Thanking you.

Yours Faithfully,
Dibyendu Chatterjee
Pradhan
Makardah-I G.P, Howrah

- Encl: 1. The photo copies of Pre-work, during work and after execution of the work.
2. The sample notice have been annexed herewith.

স্মারক - Mak-I/169/2025

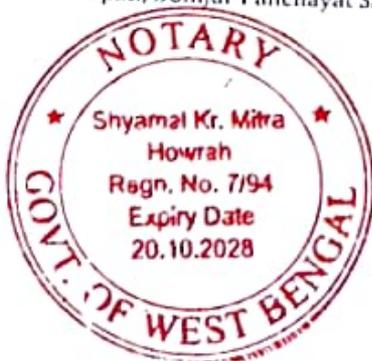
তারিখ - 11.08.2025

Copy forwarded to:-

1. Sub-Divisional Officer, Howrah Sadar, Howrah.
2. Block Development Officer, Domjur, Howrah.
3. The Sabhapati, Domjur Panchayat Samiti.

Dibyendu Chatterjee
Yours Faithfully, 11/8/25

Pradhan,
Makardah-I G.P



13 AUG 2025

PREVIOUS WORK



13 AUG 2025



INSPECTION At Swaraswati Complex



13 AUG 2025

INSPECTION



13 AUG 2025

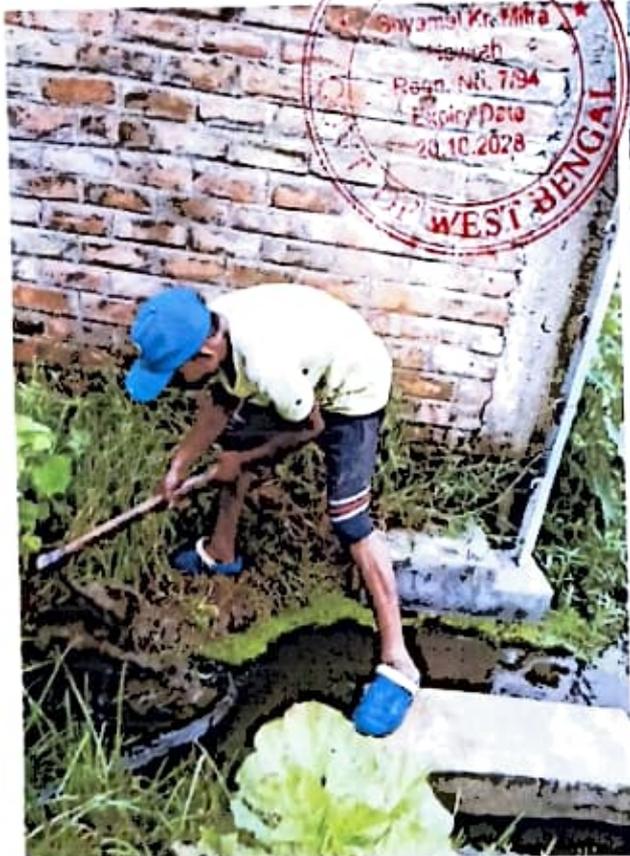
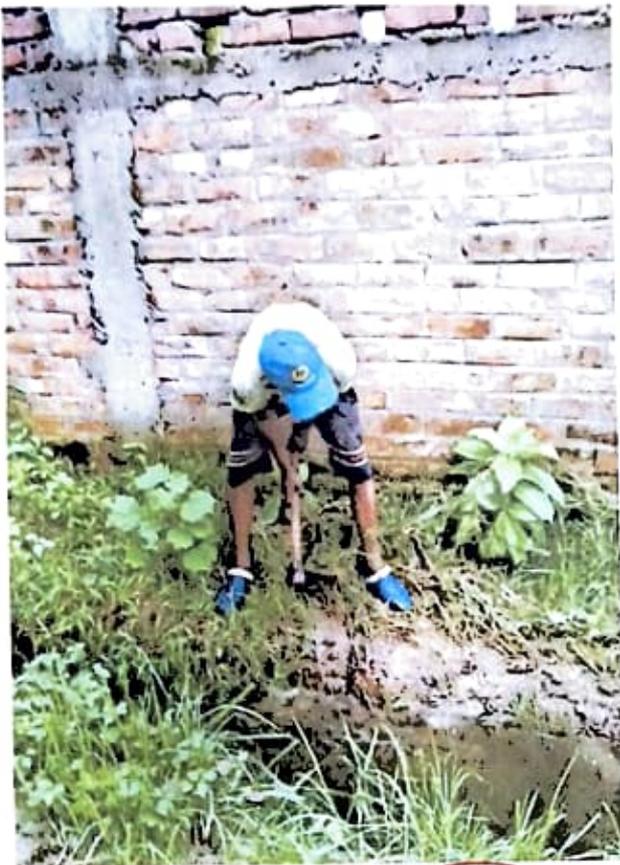
-17-
DURING & AFTER WORK



GOVT. OF WEST BENGAL
Regn. No. 1156
Expiry Date
20.10.2028

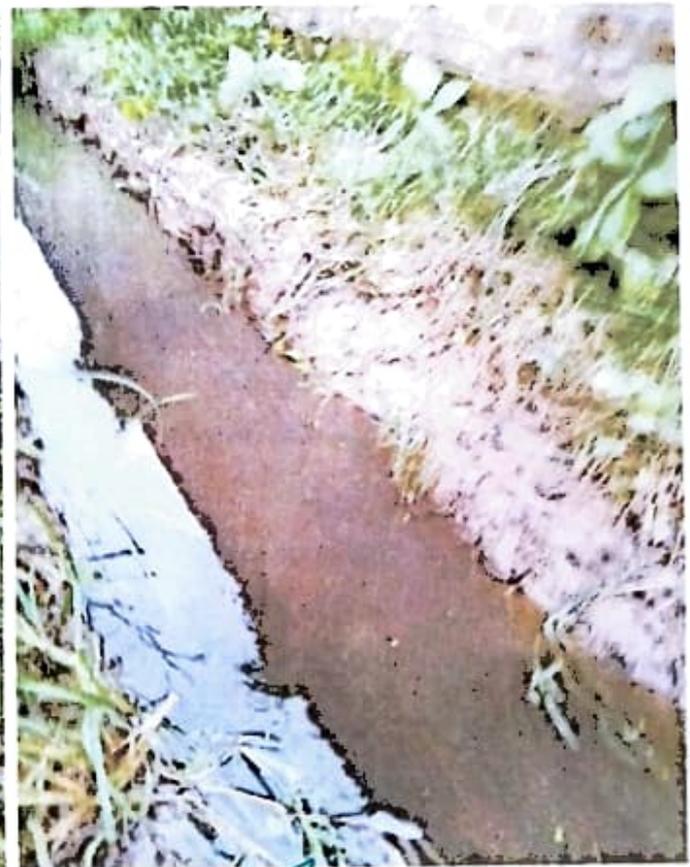
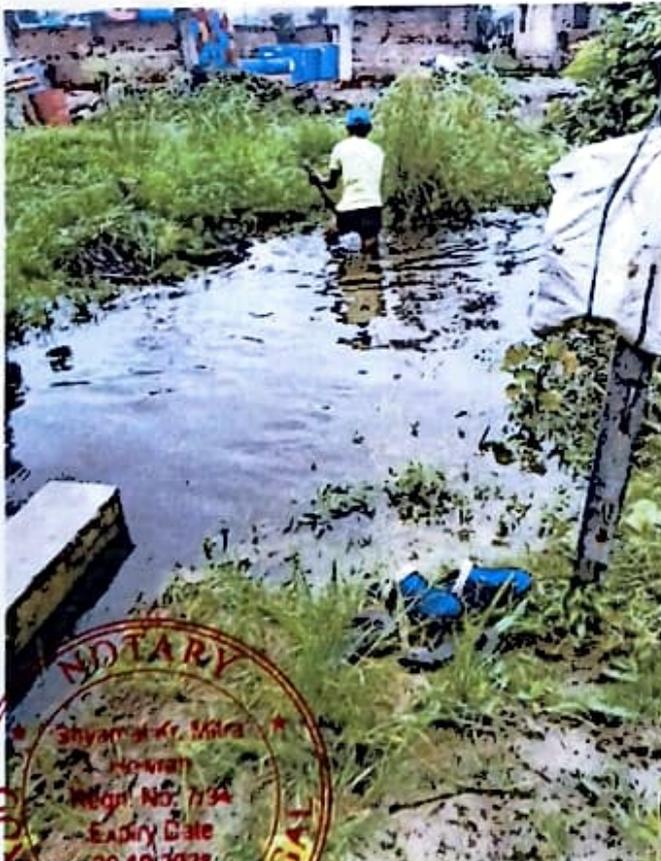
13 AUG 2025

-18-
DURING & AFTER WORK



13 AUG 2025

-19-
DURING After work



13 AUG 2025

E-mail – prochanmohiaryn@gmail.com

MOHIARY No. 2 GRAM PANCHAYAT

মহিয়াড়ী ২ নং গ্রাম পঞ্চায়েত

Vill – Ankurhati, P.O. – Salap, P.S. – Domjur, Dist. – Howrah, Pin - 711409

গ্রাম - অন্ধুরহাটি, পোঃ - সলপ, থানা - ডোমজুড়, জেলা - হাওড়া, পিন - ৭১১৪০৯

Ref. No.

Date

To
The Proprietor/Manager

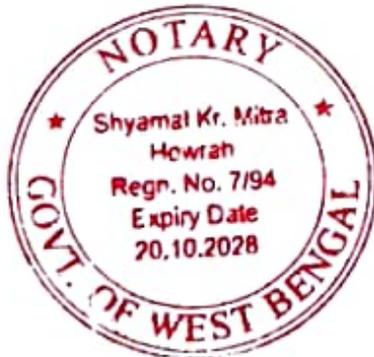
As per NATIONAL GREEN TRIBUNAL pursuant to an order of the EASTERN ZONE BENCH (Original Application No – 210/2024/EZ) you have to submit your company's land documents, Trade license, Tax clearance, PCB clearance certificate and Building plan approval letter to Mohiary 2 No Gram Panchayat Office (Ankurhati, Salap, Howrah) within next 7 days, contact between 11.00 A.M to 4.00 P.M.

Thanking you,

As per order of

Tanu Sree Mondal.

Mohiary No. 2 Gram Panchayat
Ankurhati, Salap, Howrah



[Handwritten Signature]
13 AUG 2025

E-mail - prokhanmohiary@gmail.com

MOHIARY No. 2 GRAM PANCHAYAT

মহিয়াড়ী ২ নং গ্রাম পঞ্চায়েত

Vill - Ankurhati, P.O. - Salap, P.S. - Domjur, Dist. - Howrah, Pin - 711409

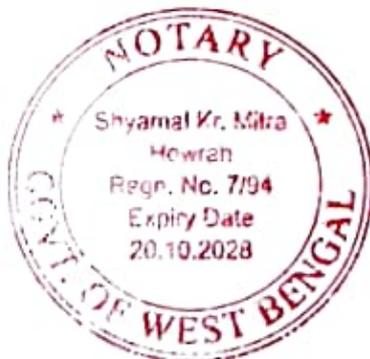
গ্রাম - অন্ধুরহাটি, পোঃ - সলপ, থানা - ডোমজুড়, জেলা - হাওড়া, পিন - ৭১১৪০৯

Ref. No.

Date

QUESTIONNAIRE

DESCRIPTION	REPLY
Name of the Company :	
Address :	
Contact Person Name :	
Mobile No.:	
Land Area (decimal/Kattah):	
Shed Area (sqm/sqft) :	
Whether Land is converted or not :	
Type of Industry :	
Is there any NOC/CTO from WBPCB?	
Brief Manufacturing Process:	
Total Nos. of Workers:	
Source of Water:	
If, Tube well, then tube well capacity (HP) and depth of tube well :	
Domestic water requirement (litre/day):	
Is there any ETP, then capacity (litre/day)?	
Is there any STP/Septic Tank, then capacity (litre/day)?	
Place of final Discharge:	
Is there any Building plan Sanction? If yes then submit Building plan memo no & date:	
Is there any NOC from WBFS & ES department?	



13 AUG 2025



Government of West Bengal
Irrigation & Waterways Directorate
Office of the Sub-Divisional Officer
HOWRAH DRAINAGE SUB-DIVISION
Nazirgunj, Howrah, Pin - 711 109

Mobile No. 9674915882 e-Mail id: sdo.hdsdl@gmail.com

Memo no. 556^E

Date. 11-08-2025

To

The Sub Divisional Officer
Sadar, Howrah

Sub: Submission of Joint Field Inspection report in connection with the directives of the Hon'ble NGT, Eastern Zone Bench, Kolkata on Original Application No. 210/2024/EZ in the matter Mrs. Nandini Chakraborty Vs the State of West Bengal.

Ref: Your good Office Memo No. 2023/25/SS(C) Dated 23-7-2025.

Madam,

In connection with the subject mentioned above and letter under reference, I am submitting herewith joint field inspection report for your kind perusal and necessary further action.

Yours faithfully,

Howrah 11.8.2025

Encl: Report of joint inspection as stated (3Pages)

Sub-Divisional Officer
Howrah Drainage Sub-Division
Nazirganj, Howrah.

Memo no. 556/1/(5)

Date .11-08-2025

Copy Submitted for kind information to:-

- i) The Executive Engineer-I, Lower Damodar Construction Division, Fuleswar, Uluberia
- ii) The Sp. Land Acquisition Officer in Charge of NGT matter, Howrah.
- iii) The Environmental Engineer & I/c, Howrah Region Office. WBPCB,
- iv) The Block Development Officer, Domjur Development Block, DomjurHowrah.
- v) The Joint BDO, Domjur Development Block,

Howrah 11.8.2025

Sub-Divisional Officer
Howrah Drainage Sub-Division
Nazirganj, Howrah

Memo no. 556/1/1(3)

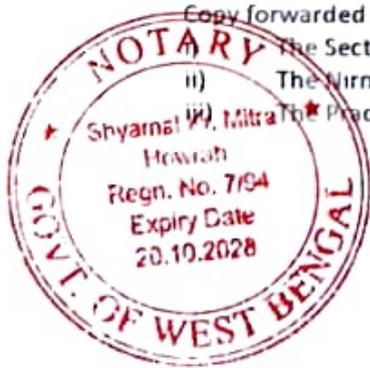
Date .11-08-2025

Copy forwarded for information and taking necessary action to:

- i) The Sectional Officer-III, Section -III, Howrah Drainage Sub-Division, Nazirgunj
- ii) The Nirman Sahayak Makardah-I Gram Panchayat
- iii) The Pradhan, Makardah-I Gram Panchayat, Domjur Development Block.

Howrah 11.8.2025

Sub-Divisional Officer
Howrah Drainage Sub-Division
Nazirganj, Howrah



13 AUG 2025

REPORT

Joint Field Inspection held on 28-07-2025 at 11.30AM as per resolution of the meeting dated 23.7.2025 chaired by the Sub-Divisional Officer, Howrah Sadar in connection with the directives of the Hon'ble NGT, Eastern Zone Bench, Kolkata on Original Application No. 210/2024/EZ in the matter Mrs. Nandini Chakraborty verses the State of West Bengal.

The Joint inspection was started on 28-7-2025 at 11:30 hours from Saraswati Complex, Andul-Domjur Road Domjur with the presence of following officials.

1. The SDO -Howrah Drainage Sub-Division, Irrigation & Waterways Directorate, Nazirgunj.
2. The joint Block Development Officer, Domjur Development Block.
3. The Sectional Officer -III, Section-III, Howrah Drainage Sub-Division, Nazirgunj.
4. The Nirman Sahayak Makardah-I Gram Panchayat.
5. The Pradhan Makardaha-I, Gram Panchayat, Domjur Block.

This inspection was conducted as per directives mentioned in Memo no. 2023/25/SS (C) dated 23-7-2025 of the Sub-Divisional Officer, Howrah Sadar.

Observation During Joint Inspection

i) At Saraswati Complex, Andul-Domjur Road, Howrah

Saraswati complex is located on the left bank of river Saraswati in mouza Ankurhati, Puarbbanaopara and Bhandardah under Domjur block. Over 100 (Hundred) industries are situated in this complex are functional within the Saraswati complex. It was observed that multiple internal drainage networks have been developed by these industries.

During the visit, pigmented liquid effluent was found being discharged in to the drain network from the complex. However, no gaseous odour was detected at the time of the inspection. (Photographs enclosed for references.)

The regulation of such discharges falls outside the purview of the Irrigation & Waterways Department

The Nirman Sahayak and Pradhan, Makardah-I G.P. have initiated verification of the "Consent to Operate" from the West Bengal Pollution Control Board (WBPCB) along with checking other statutory requirements such as sanction building/Industrial building plans from each unit within the Saraswati Complex. Appropriate action will be taken based on

findings.



[Handwritten Signature]
Sub-Divisional Officer
Howrah Drainage Sub-Division

13 AUG 2025

- ii) **Pollution Prevention and Control within the Saraswati Complex & Adjoining areas near the Residence of Smt. Nandini Chakraborty.**

It is proposed that the **West Bengal Pollution Control Board (WBPCB)** be requested to conduct an independent field verification to assess:

The quality and quantity of liquid effluent, air emissions and other environmental parameters as per applicable act.

- iii) **Drainage Network - Saraswati Industrial Complex and Adjacent Areas (Including outside of Smt. Nandini Chakraborty's House.)**

The local drain that conveys drainage water to a nearby "Nayanjuli Khal(locally known as Bagdiburi Khal)", maintained by local panchayet. This Bagdiburi khal then flows into Branch Channel -V of the Howrah Drainage Canal (Maintained by Irrigation) ,which then flows into the Howrah Drainage Channel .

It was also noted that the clearing of the panchayet drainage channel and other drainage network within the Saraswati complex has been initiated by Makardha -I , Gram Panchayet from 24-7-2025, as reported by the Nirman Sahayak [Photographs enclosed]

The Sub-Divisional Officer, Howrah Drainage Sub-Division reported that Annual Maintenance Contract [AMC] for the Saraswati river and branch channel no V is in progress to keep the Saraswati rived and Branch channel V free from floating material, water hyacinth etc till March 2026.

There were no further issues to verify at field and the visit ended with the thanks to all members attended the inspection.

Monika 11.8.2025
Sub-Divisional Officer
Howrah Drainage Sub-Division
Irrigation & Waterways Directorate

Sd/-
Joint Block Development Officer
Domjur Development Block

Sd/-
Nirman Sahayak
Makardah-I G.P



13 AUG 2025



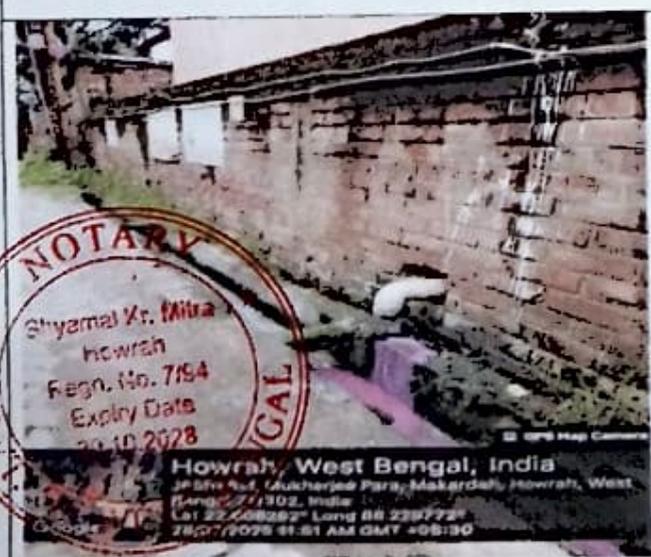
Clearing of the Panchayet Drainage Channel



Clearing of G.P. Drain



Clearing Drain within the Saraswati complex



Pigmented liquid effluent at Saraswati Complex

Howrah 11.8.25

1 3 AUG 2025